

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1357
ANSWERED ON 30/07/2026

DEATH OF INDIAN TOURISTS IN VIETNAM

1357 SHRI GOLLA BABURAO

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether more than 15 Indian tourists died when a boat capsized in Vietnam's POhu Quoc island in the 2nd week of July, 2026;
- (b) If so, details thereof;
- (c) Whether there were 3 tourists from Andhra Pradesh in the incident;
- (d) How Government and our Mission in Vietnam helped the tourists; and
- (e) Whether any compensation has been paid to those who have died and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI PABITRA MARGHERITA)

(a to e) Fifteen Indian tourists lost their lives in the boat capsizing incident off the coast of Phu Quoc, Vietnam on 11 July 2026. These include three persons from Andhra Pradesh, ten from Tamil Nadu and two from Kerala.

On receiving information, the Indian Embassy in Hanoi and Consulate General in Ho Chi Minh City immediately set up Control Rooms with dedicated helplines, coordinating with Vietnamese authorities on search, rescue and medical care. Teams were dispatched to Phu Quoc to assist affected tourists with Vietnamese support. Fifteen survivors were discharged from hospital on 11 July 2026 itself and one more on 12 July 2026, all returning safely to India by 13 July 2026. The mortal remains of the 15 deceased were transferred via Ho Chi Minh City to Mumbai on 13 July 2026, and conveyed to bereaved families in Andhra Pradesh, Kerala and Tamil Nadu with State Governments' coordination. The sole remaining survivor, shifted by air ambulance to Ho Chi Minh City on 13 July 2026, is currently under medical supervision; the Embassy and Consulate are monitoring his situation and extending assistance as needed.

MEA has conveyed to the concerned State Governments the modalities for ex-gratia relief from the PM National Relief Fund. Further, the concerned company (trip organizer) has also announced ex-gratia financial assistance to the families of the deceased.
